

Government to be implemented as the third stage of Integrated Fishery Development Programme in the State and request for financial assistance; and

(b) if so, the details thereof and the action taken by Union Government thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):
(a) Yes, Sir. The National Cooperative Development Corporation has received the proposal.

(b) The proposal for III Stage implementation of Integrated Fishery Development Programme in Kerala State is for development of 148 villages in 8 districts of Kerala at an estimated cost of Rs. 43.59 crores. The National Cooperative Development Corporation has examined the proposal and sought further clarification from the Kerala Government.

[*Translation*]

Loans to Farmers for Setting up Orchards

1271. SHRI AMRATLAL VALLABHDAS TARWALA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to make available loans at low rates of interest to farmers to set up their own orchards;

(b) if so, the details of the scheme; and

(c) when Government are likely to take a decision in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):
(a) to (c). The Central Government have no proposal to provide loans for setting up orchards at low rates of interest. However, the agricultural loans are provided at low rate of interest for short term to small and marginal farmers. The rate of interest for long terms loans are as under:-

<i>Sl. No.</i>	<i>Category</i>	<i>Rate of interest per annum</i>
1.	Loans to small and marginal farmers as well as loans for minor irrigation and land development	10.00
2.	For others	12.50

[*English*]

Infiltration of Suicide Squads into Indian Territory

1272. SHRI PARASRAMBHARDWAJ: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Security Forces recov-

ered cyanide pills from Kashmiri militants for the first time on the Line of Actual Control on 10 July, 1990 indicating that 'suicide squads' were trying to infiltrate into Indian territory from across the border:

(b) whether there were reports that such squads would try to sneak into Indian territory in the near future to join Kashmir subversives; and